

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 3671
TO BE ANSWERED ON 21.12.2015**

PENDING KENDRIYA VIDYALAYA

**†3671. DR. BHOLA SINGH:
SHRI ARJUN MEGHWAL:
SHRIMATI DARSHANA VIKRAM JARDOSH:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether several proposals received from different States including Gujarat for setting up of kendriya vidyalayas are pending with the Government;
- (b) if so, the action taken in this regard along with the number of such pending proposals State/UT-wise; and
- (c) the time by when these are likely to be cleared?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c) Proposals for opening of new Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India or State Governments / Union Territories Administrations or Organization of employees belonging to the eligible categories thereby committing resources for setting up a new KV, and are subject to availability of resources with the Central Government and sanction of the competent authority. Government had accorded approval of 54 new KVs out of which 32 KVs have already been made functional. However, at present no sanction of Government of India is available for opening of a new KV under Civil Sector. Out of proposals received from various sponsoring authorities, for opening of new KVs, 13 proposals have been found feasible including one for Gujarat. The State / UT-wise break-up of number of such feasible proposals is **annexed**.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3671 RAISED BY DR. BHOLA SINGH, SHRI ARJUN MEGHWAL & SHRIMATI DARSHANA VIKRAM JARDOSH, HON'BLE MPs TO BE ANSWERED ON 21ST DECEMBER 2015 REGARDING PENDING KENDRIYA VIDYALAYA

STATE/UT-WISE DETAILS OF FEASIBLE PROPOSALS FOR OPENING OF NEW KENDRIYA VIDYALAYAS UNDER CIVIL SECTOR (AS ON 16.12.2015)

S.No.	Name of the State	No. of feasible proposals
1.	Andhra Pradesh	3
2.	Chhattisgarh	2
3.	Gujarat	1
4.	Haryana	1
5.	Kerala	2
6.	Madhya Pradesh	1
7.	Rajasthan	2
8.	Uttar Pradesh	1
